

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:78

ANSWERED ON:01.03.2013

FAIRS FESTIVALS AND TOURISM RELATED EVENTS

Semmalai Shri S.

Will the Minister of TOURISM be pleased to state:

(a) whether the Government provides financial assistance to the States and Union Territories for organising fairs, festivals and tourism related events in the country;

(b) if so, the details thereof;

(c) the details of proposals received from the States/UTs in this regard particularly from Tamil Nadu along with the funds sanctioned and released thereunder during each of the last three years and the current year, State/UT-wise;

(d) the details of utilisation of funds reported thereunder from the States/UTs during the said period along with the monitoring mechanism put in place for optimum utilisation of the funds; and

(e) the further steps taken/being taken by the Government for organising such tourism related events in the country particularly in the State of Tamil Nadu for organising trade fair?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 78 ANSWERED ON 01.03.2013 REGARDING FAIRS, FESTIVALS AND TOURISM RELATED EVENTS.

(a) to (e): The development & promotion of tourism destinations & products and implementation of tourism projects is primarily the responsibility of the respective State Government/Union Territory Administration (UT). However, the Ministry of Tourism provides Central Financial Assistance (CFA) to various State Governments/UT Administrations for tourism projects including Fairs, Festivals and Tourism related Events finalised in consultation with them, subject to scheme guidelines, inter-se priority and availability of funds.

As per the present scheme guidelines, Central Financial Assistance is provided for Fairs, Festivals and Tourism related Events, generally upto a maximum of ₹50.00 lakh, to State Govts. and upto ₹30.00 lakh to UT Administrations, in a financial year.

The details relating to Fairs, Festivals and Tourism related Events for which CFA has been sanctioned to various State Governments/UT Administrations including the State of Tamil Nadu during the last three years and the current year upto December, 2012 is given in the Annexure.

The State Governments/UT Administrations have set up State Level Monitoring Committees (SLMC) to review the progress made in the implementation of various tourism projects including Fairs, Festivals and Tourism related Events regularly. The State Governments/ UT Administrations are required to submit the minutes of the meetings of State Level Monitoring Committees to the Ministry of Tourism periodically. The Ministry of Tourism also monitors implementation of projects through Regional Conferences and by holding periodical review meetings with the State Governments/UT Administrations.